

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.598
ANSWERED ON 28.11.2024**

PRIVATE INVESTMENTS IN COAL-FIRED POWER PLANTS

598. PROF. SOUGATA RAY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has any proposal to encourage private investments in coal fired power plants and if so, the details thereof;**
- (b) whether the UN Climate Conference demanded to halt private finance in the coal-based power plants and if so, the details thereof;**
- (c) the details of the expected gap between the production and demand of power during the next decade in the country;**
- (d) the steps taken/being taken by the Government to fill the gap between the production and demand in power sector; and**
- (e) the details of the funds sanctioned and released to States for the execution of the total expenditure, State-wise?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : Power generation is a de-licensed activity under Section-7 of Electricity Act, 2003 and any generating company may establish, operate and maintain a generating station without obtaining license under this Act if it complies with the technical standards related to connectivity with the grid.

(b) : No.

(c) & (d): To meet the projected demand as per the 20th Electric Power Survey (EPS), Central Electricity Authority (CEA) has carried out generation expansion studies up to year 2031-32 and has Gazette notified the National Electricity Plan in May, 2023. As per the National Electricity Plan, to meet the projected peak demand of 366.4 GW of the country, the installed Capacity for the year 2031-32 is likely to be 900.422 GW, which comprises 304.147 GW of conventional capacity and 596.275 GW of Renewable based Capacity along with Battery Energy Storage System (BESS) capacity of 47,244 MW/2,36,220 MWh.

The following steps have been taken/being taken by the Government to meet the increased power demand in the country:

- a. 29,200MW of thermal capacity (coal & lignite based) is under construction. Further 51,520MW of coal and lignite based candidate capacity has been identified which is at various stages of planning in the country.**
- b. 13,997.5 MW of Hydro Electric Projects and 6,050 MW of Pumped Storage Projects are under construction and 24,225.5 MW of Hydro Electric Projects & 50,760 MW of PSP are under various stage of planning.**
- c. 7,300MW of Nuclear Capacity is under construction and 7,000 MW is under various stages of planning/approval.**
- d. 1,27,050 MW of Renewable Capacity is under construction and 89,690 MW is under various stages of tendering.**

India has committed to augment non fossil fuel based installed electric generation capacity to over 5,00,000 MW by 2030.

(e) : The details of the funds sanctioned and disbursed by Power Finance Corporation (PFC) and Rural Electrification Corporation (REC) to states during the period 01.04.2019 to 30.09.2024 is given at Annexure.

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 598 ANSWERED IN THE LOK SABHA ON 28.11.2024**

A. Amount sanctioned and disbursed/released by PFC to State Sector borrowers during 01-04-2019 to 30-9-2024 (Rs. In Crs.)

Serial No.	Name of State	Amount Sanctioned	Amount Disbursed
1.	ANDHRA PRADESH	71,937	48,621
2.	ARUNACHAL PRADESH	99	0
3.	ASSAM	3,153	1,330
4.	BIHAR	1,250	1,782
5.	CHATTISGARH	18,237	1,412
6.	GUJARAT	12,282	0
7.	HARYANA	12,817	2,267
8.	HIMACHAL PRADESH	6,731	1,254
9.	JAMMU & KASHMIR	17,067	15,554
10.	JHARKHAND	5,547	2,829
11.	KARNATAKA	47,412	10,684
12.	KERALA	7,910	538
13.	MADHYA PRADESH	21,076	1,871
14.	MAHARASHTRA	91,470	29,248
15.	MANIPUR	136	136
16.	MEGHALAYA	1,349	1,034
17.	MIZORAM	11	10
18.	ORISSA	3,075	1,184
19.	PUDUCHERRY	4	25
20.	PUNJAB	19,297	12,682
21.	RAJASTHAN	59,692	48,944
22.	SIKKIM	9,121	5,515
23.	TAMILNADU	60,310	56,285
24.	TELANGANA	69,107	65,854
25.	TRIPURA	378	398
26.	UTTAR PRADESH	37,591	47,007
27.	UTTARAKHAND	3,103	777
28.	WEST BENGAL	7,732	4,985
	Grand Total	5,87,895	3,62,227

Note: State sector funding to power projects (Generation, Transmission and Distribution)

B. Amount sanctioned and disbursed/released by REC to State Sector Borrowers during 01-04-2019 to 30-09-2024 (Rs. In Crs.)

SL. No.	Name of State	Amount Sanctioned	Amount disbursed
1.	Andhra Pradesh	61,562	56,179
2.	Arunachal Pradesh	0	0
3.	Assam	894	447
4.	Bihar	13,368	11,318
5.	Chhattisgarh	26,467	18,963
6.	Goa	639	0
7.	Gujarat	22,938	0
8.	Haryana	11,950	14,987
9.	Himachal Pradesh	8,060	1,642
10.	Jammu & Kashmir	37,198	14,923
11.	Jharkhand	20,178	7,203
12.	Karnataka	54,450	39,009
13.	Kerala	25,426	7,701
14.	Madhya Pradesh	24,211	2,755
15.	Maharashtra	1,20,607	64,946
16.	Manipur	459	383
17.	Meghalaya	795	743
18.	Mizoram	2	11
19.	Nagaland	5	40
20.	Odisha	5,342	2,233
21.	Puducherry	150	35
22.	Punjab	12,979	10,981
23.	Rajasthan	70,053	56,943
24.	Sikkim	13,171	5,228
25.	Tamil Nadu	75,471	76,825
26.	Telangana	77,983	78,577
27.	Tripura	68	39
28.	Uttar Pradesh	39,089	51,410
29.	Uttarakhand	5,972	2,355
30.	West Bengal	26,350	11,090
	Grand Total	7,55,839	5,36,965

Note: State sector funding to power projects (Generation, Transmission and Distribution)
